

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 1547
TO BE ANSWERED ON 20.12.2022**

TREATMENT OF DEAF AND DUMB CHILDREN

1547 SHRI NARESH BANSAL:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the policies and expenditure incurred by the Union and the State Governments on the treatment of deaf and dumb children during the last three years, State/UT-wise including Uttarakhand and Uttar Pradesh; and
- (b) the details of the steps taken by Government to make people aware of the programmes /schemes being implemented for the said children?

ANSWER

THE MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE

(DR. BHARATI PRAVIN PAWAR)

(a) National Programme for Prevention and Control of Deafness (NPPCD) is one of the centrally sponsored schemes, launched on the pilot basis in January 2007 covering 25 districts. The programme is implemented in 595 districts of 36 States and Union Territories, including Uttarakhand and Uttar Pradesh. The State / UT-wise details of expenditure incurred on NPPCD for the last three years are at **Annexure**.

(b) The following steps have been taken to make people aware of NPPCD for hearing impaired children:-

- Information Education Communication (IEC) material has been developed and distributed to States as well as uploaded on the Ministry's website <https://mohfw.gov.in> for easy access by State Nodal Officers (SNOs) for creating awareness among general public on prevention of deafness under NPPCD.
- World Hearing Day is organised every year on 3rd March to create awareness where Screening camps are also organized on the occasions.

Annexure for Rajya Sabha Unstarred Question No. 1547 to be answered on 20.12.2022

State/UT wise Approvals and Expenditure under National Programme for Prevention and control of Deafness (NPPCD) under NHM from F.Y. 2019-20 to 2021-22							
(Rs. in lakhs)							
S. No.	Name of the State/UTs	2019-20		2020-21		2021-22	
		Approvals	Expenditure	Approvals	Expenditure	Approvals	Expenditure
1	Andaman & Nicobar Islands	10.70	1.06	12.17	10.49	6.00	1.01
2	Andhra Pradesh	0.00	0.00	0.00	0.00	238.16	26.66
3	Arunachal Pradesh	126.00	0.00	183.00	60.64	444.68	25.86
4	Assam	123.88	45.32	111.28	32.86	123.80	57.43
5	Bihar	77.00	20.41	0.00	9.32	0.00	0.14
6	Chandigarh	0.40	0.02	1.00	0.02	13.00	0.72
7	Chhattisgarh	334.10	352.36	66.20	65.77	70.10	41.29
8	Dadra & Nagar Haveli	1.00	0.00	1.00	0.30	0.00	0.00
9	Daman & Diu	0.00	0.00				
10	Delhi	25.50	1.76	32.00	1.14	26.00	2.70
11	Goa	49.99	10.12	17.55	1.83	19.00	7.29
12	Gujarat	104.00	55.23	53.50	29.61	23.85	14.25
13	Haryana	11.32	11.24	49.60	9.36	792.24	83.74
14	Himachal Pradesh	38.50	0.00	5.88	1.51	1021.10	939.70
15	Jammu & Kashmir	141.55	21.38	11.00	0.00	1451.32	75.00
16	Jharkhand	139.36	9.78	87.50	23.12	120.00	56.14
17	Karnataka	80.00	84.41	698.83	123.84	338.20	54.68
18	Kerala	10.00	2.97	40.84	27.93	323.59	98.49
19	Ladakh	-	-	64.66	0.72	14.77	0.00
20	Lakshadweep	0.00	0.00	6.00	0.00	13.00	0.00
21	Madhya Pradesh	0.00	0.00	0.00	0.00	1517.20	1536.97
22	Maharashtra	42.50	6.82	17.22	0.36	1726.08	3843.12
23	Manipur	11.35	19.95	4.00	0.00	636.78	46.04
24	Meghalaya	2.00	1.45	4.00	0.30	79.80	0.99
25	Mizoram	3.23	0.00	8.13	1.48	28.66	18.38
26	Nagaland	33.77	1.30	13.56	0.39	14.10	4.20
27	Odisha	20.00	12.96	196.75	192.55	239.22	162.59
28	Puducherry	17.08	4.91	18.15	5.28	271.20	103.37
29	Punjab	437.38	11.34	1791.01	1287.73	265.50	77.71
30	Rajasthan	497.62	3.14	846.22	28.60	2145.16	654.99
31	Sikkim	2.00	0.00	1.22	0.00	8.00	0.00
32	Tamil Nadu	30.00	49.98	304.24	30.29	6931.18	1446.56
33	Telangana	120.00	0.00	0.00	0.00	1162.44	1336.43
34	Tripura	5.40	0.00	3.70	0.82	5.61	0.65
35	Uttar Pradesh	377.59	194.71	267.46	102.03	1052.77	249.40
36	Uttarakhand	82.00	65.16	4.05	61.18	2.60	4.51
37	West Bengal	114.00	77.66	443.24	203.70	328.79	26.18

Note:

1. Expenditure includes expenditure against Central Release, State Release & unspent balances at the beginning of the year. Expenditure is as per available FMRs reported by the States/UTs.

2. The above data comprises of Recurring Grant-in-aid, Non recurring Grant-in-aid, IEC for NPPCD, Procurement of bio-medical Equipment: NPPCD, Trainings, etc.

3. Funding pattern between Centre-State is 60:40 for all States except NE States and 3 Himalayan States (HP, UK, UT of J & K) where funding pattern is 90:10 and for UTs without Legislature it is 100% Central funding
